

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5467
ANSWERED ON:06.09.2011
C AG REPORTS ON DMRC
Agarwal Shri Jai Prakash

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the dates on which the C&AG reports in respect of Delhi Metro Rail Corporation have been received by the Government during the last three years and the current year;
- (b) the details of the facts highlighted in the C&AG reports; and
- (c) the action taken or proposed to be taken by the Government thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) to (c): Delhi Metro Rail Corporation Ltd. (DMRC) has reported that the Comptroller & Auditor General (C&AG) conducts annual audit of the accounts of the company and has not issued any comments in its statement for the last three financial years, viz. 2008-09, 2009-2010 and 2010-11. The statement of C&AG is contained in the Annual Report and audited Statement of Accounts of DMRC laid annually in the Lok Sabha and Rajya Sabha.

Besides this, the C&AG submitted its report No.PA 17 of 2008 on "Performance Audit of Implementation of Phase I of Delhi Mass Rapid Transit System by Delhi Metro Rail Corporation Limited" containing detailed observations and recommendations to the Ministry of Urban Development on 22.10.2008 for laying in both the Sabhas of Parliament. This report of C&AG has been laid in the Rajya Sabha and Lok Sabha on 16.07.2009 and 17.07.2009 respectively.